

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 3/8/04

Registration No. OA 679/03

Smt. Nita Rao ..... Applicant (s)

VERSUS

Ver. 8 a. .... Respondent (s)

A copy of the ORDER dated 21/7/04 ..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

OA 679/03

21.7.04  
(14)

None for the applicant  
Shri Umesh Gajankush for the respondents

In this case, the applicant, Smt. Nita Rao, has moved an OA No. 754/04 stating that she has been assured for the grant of relief by the respondents and she, therefore, seeks permission to withdraw the OA.

Permission is granted and the OA is dismissed as withdrawn.

Sd/-  
Madan Mohan  
JM

Sd/-  
M.P. Singh  
VC

ea.

केन्द्रीय नियन्त्रित विधायिका

DK  
3/8/04

O T S Thakur  
Advocate

Umesh Gajankush

Advocate

मन्त्रालय विधिकारी  
म.प. वि. विधायिका (म.प.वि.)

Issued  
on 3/8/04  
by 3/8/04